

Dated: 17.10.2018

ORDER NO. 227 of 2018

Hon'ble President is pleased to partially modify the roster order no. 212 of 2018 and order the following sitting commencing from **22.10.2018 to 02.11.2018** for CESTAT Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C.L. Mahar, Member (Technical)	From 22.10.2018 to 26.10.2018	Service Tax Division Bench matters
Hon'ble Justice Dilip Gupta, President and Hon'ble Shri Bijay Kumar, Member (Technical)	From 29.10.2018 to 02.11.2018	Customs and Excise Division Bench matters
Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Shri Bijay Kumar, Member (Technical)	From 22.10.2018 to 26.10.2018	Customs and Excise Division Bench matters including part-heard matters
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Shri C.L. Mahar, Member (Technical)	From 29.10.2018 to 02.11.2018	Service Tax Division Bench matters
Smt. Rachna Gupta, Member (Judicial)	From 22.10.2018 to 26.10.2018	Single Member Bench matters as notified
Hon'ble Shri Anil Choudhary, Member (Judicial)	From 29.10.2018 to 02.11.2018	Single Member Bench matters as notified

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified and these DB matters will be taken up by the other DB, if available or by reconstituting another DB. In case both DBs are not sitting with no option of constitution of DB with the available Members, the matters will get adjourned and the next date of hearing will be intimated in due course and the available Members will hear SM matters.

2. On every Friday afternoon special bench sittings will be notified, if any.

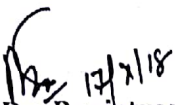
By Order



(Bineesh Kumar K.S)
Registrar

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Dy. Registrar